

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI

APPLICATION NO. 91 OF 2021 (SZ).

&

APPEAL NO.10 OF 2021(SZ).

G.DEVARAJAN,
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Arumbakkam
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... Applicant

VERSUS

1. THE STATE OF TAMIL NADU,
Rep. by the Chief Secretary to Government, & three others

... Respondents

**INDEX TO THE COMMON 2nd ADDITIONAL TYPED SET FILED BY
THE 3RD RESPONDENT**

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		Government held at 11.00 AM on 30.10.2021		
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Certified that the contents are the above documents
are true to the best of my knowledge and information

Dated at Chennai this is the 7th day December, 2021.



Counsel for the 3rd Respondents

Minutes of the meeting on the inter-departmental co-ordination for the Construction of Multi-storied 304 HIG Residential flats and Commercial Complex at Arumbakkam by Tamil Nadu Housing Board under the Chairmanship of Chief Secretary to Government held at 11:00 A.M. on 30.10.2021

Participants:

1. The Chief Secretary to Government, Chennai-9.
2. The Additional Chief Secretary to Government, Public Works Department, Chennai-9.
3. The Principal Secretary to Government, Revenue and Disaster Management Department, Chennai -9.
4. The Principal Secretary to Government, Housing and Urban Development Department, Chennai -9.
5. The Managing Director, Tamil Nadu Housing Board, Chennai -107.
6. The Commissioner of Land Administration, Chepauk, Chennai-5.
7. The Chief Engineer (City), Tamil Nadu Housing Board, Chennai-107.
8. The District Revenue Officer (LA), Tamil Nadu Housing Board, Chennai-107.
9. The Superintending Engineer, Water Resources Department/ Public Works Department, Chepauk, Chennai-5

The Principal Secretary, Housing and Urban Development Department welcomed the Chief Secretary and all the other participants and stated that the scheme for Construction of multistoried 304 HIG Residential flats and Commercial Complex at Arumbakkam is being implemented by Tamil Nadu Housing Board and that a boundary issue has arisen between Public Works Department and Tamil Nadu Housing Board in the project land. This meeting has been convened to resolve the issue.

- Managing Director, Tamil Nadu Housing Board made a PowerPoint presentation to explain the project and the view points of Tamil Nadu Housing Board in the matter. He also informed about the National Green Tribunal (NGT) case filed against this scheme.

- The Principal Secretary, Revenue Department stated that all the inter-departmental disputes have to be first sorted out within the Government and all concerned departments are bound by the Government decisions. As far as land ownership is concerned, Revenue Department is the appropriate department to decide and it alone can determine the boundary and ownership of the land. And any disputes in ownership arising after being decided by the Revenue Department can only be challenged in the Civil Courts. He further added that in respect of any committee formed regarding land disputes, it is essential for the Survey Department to be a part of such a committee.
- Superintending Engineer, Water Resources Department/Public Works Department stated that a bund was formed as part of the Chennai Rivers Restoration Trust (CRRT) project and that Tamil Nadu Housing Board fixed the boundary beyond the bund portion.
- The Principal Secretary, Housing and Urban Development Department stated that the land was acquired in 1966 by Tamil Nadu Housing Board and there are records to establish encumbrances as early as 1919. The lands have been classified as dry land in revenue records.
- The Additional Chief Secretary, Public Works Department stated that disputes between departments need to be sorted out after due consultation and in this case, Public Works Department would agree to the decision made by Revenue Department regarding the boundary issue.
- Chief Secretary to Government stated that in land matters, Revenue Department is the appropriate department to mediate in boundary issues and adjudicate on the ownership.
- Considering the above, the following decisions were made in the meeting:
 - (a) Whenever there are inter-departmental disputes, it has to be resolved by way of inter-departmental talks/meetings and sorted out within the Government
 - (b) The Revenue Department may sort out this issue by conducting a joint inspection with officials of Commissioner of Land Administration, Water Resources Department/ Public Works Department, Tamil Nadu Housing Board and file a joint report to the Government.
 - (c) Thereafter, a common counter affidavit may be filed before the National Green Tribunal by the Government.

The meeting ended with thanks to the Chair and the participants.

V. Irai Anbu,
Chief Secretary to Government.

// True Copy//

M. G. -
Section Officer.
02/11/2024

அனுப்புநர்

பெறுநர்

முனைவர்.ஜெ.விஜயா ராணி., இ.ஆ.ப.,
மாவட்ட ஆட்சியர்
சென்னை மாவட்டம்

1. நில நிர்வாக ஆணையர்
நில நிர்வாகம்,
சேப்பாக்கம், எழிலகம்,
சென்னை 5.

ந.க.எண் ஜே5/32600/2021 நாள்: 26.11.2021

அய்யா,

பொருள்: தேசிய பசுமை தீர்ப்பாயம் - O.A.No 91/2021 and Appeal No 10/2021 - திரு.ஜி.தேவராஜன் என்பவரால் தேசிய பசுமை தீர்ப்பாயத்தில் தொடுக்கப்பட்டது - சென்னை மாவட்டம் - அமைந்தகரை வட்டம் - அரும்பாக்கம் நகரம் - அரும்பாக்கம் பூந்தமல்லி நெடுஞ்சாலையில் தமிழ்நாடு வீட்டுவசதி வாரியத்தால் கட்டப்பட்டுவரும் பல்லடுக்கு கட்டடம் கட்டப்படுவது - கூட்டுப்புலத்தணிக்கை மேற்கொண்டது - அறிக்கை அனுப்புதல் - தொடர்பாக.

பார்வை:

1. அரசு முதன்மைச் செயலர், தமிழ்நாடு வீட்டுவசதி மற்றும் நகர்புற வளர்ச்சி துறை, தலைமைச் செயலகம், சென்னை 9 அவர்களின் கடித எண் 6995/HB3(2)/2021-13 நாள்: 02.11.2021.
2. சென்னை மாவட்ட ஆட்சியர் அவர்களின் செயல்முறைகள் ந.க ஜே5/32600/2021 நாள்: 13.11.2021.
3. வட்டாட்சியர், அமைந்தகரை அவர்களின் கடிதம் ந.க அ2/1780/2021 நாள்: 16.11.2021(ம) 23.11.2021

பார்வையில் காணும் கடிதங்களின் மீது மேலான கவனத்தைக் கொணர விழைகிறேன்.

சென்னை மாவட்டம், அமைந்தகரை வட்டம், அரும்பாக்கம் கிராமம், அரும்பாக்கம் பூந்தமல்லி நெடுஞ்சாலையில் பிளாக் எண் 4, நகர புல எண் 2 ல் தமிழ்நாடு வீட்டுவசதி வாரியத்தால் கட்டப்பட்டுவரும் பல்லடுக்கு கட்டடம் கூவம் ஆற்றில் கட்டப்படுவதாக திரு.ஜி.தேவராஜன் என்பவர் தேசிய பசுமை தீர்ப்பாயத்தில் O.A.No 91/2021 and Appeal

No 10/2021 ன் கீழ் வழக்கு தொடர்ந்துள்ளார் என்றும் புலத்தை அளவீடு செய்து அறிக்கை சமர்ப்பிக்குமாறு அரசு தலைமைச் செயலர் அவர்களால் கடந்த 30.10.2021 அன்று நடைபெற்ற கூட்ட நடவடிக்கையில் தெரிவித்துள்ளார்.

அதன் அடிப்படையில் பார்வை (2) இல் காணும் சென்னை மாவட்ட ஆட்சியர் அவர்களின் செயல்முறைகளில் கீழ்க்கண்ட அலுவலர்கள் கூட்டு புலத்தணிக்கை செய்து அறிக்கை சமர்ப்பிக்குமாறு அறிவுறுத்தப்பட்டது.

1. மாவட்ட வருவாய் அலுவலர், சென்னை மாவட்டம்
2. மாவட்ட வருவாய் அலுவலர், நில எடுப்பு, (TNHB)
3. உதவி இயக்குநர், நில அளவை மற்றும் பதிவேடுகள் துறை, சென்னை
4. கண்காணிப்பு பொறியாளர், (WRD/PWD)

அதன் அடிப்படையில் கடந்த 16.11.2021 அன்று அமைந்தகரை வட்டம், நடுவங்கரை கிராமம், அரும்பாக்கம் பூந்தமல்லி நெடுஞ்சாலையில் பிளாக் எண் 4, நகர புல எண் 2 ல் அமைந்துள்ள புலம் கீழ்க்கண்ட அலுவலர்களால் கூட்டு புலத்தணிக்கை மேற்கொள்ளப்பட்டது.

1. மாவட்ட வருவாய் அலுவலர், சென்னை மாவட்டம்,
2. மாவட்ட வருவாய் அலுவலர், (நி.எ), தமிழ்நாடு வீட்டு வசதி வாரியம், சென்னை-35.
3. கண்காணிப்பு பொறியாளர், நீர்வள ஆதாரத்துறை/ பொதுப்பணித்துறை, சென்னை, சார்பாக உதவி செயற்பொறியாளர், கூவம் வடிநிலை உப கோட்டம், சேப்பாக்கம், சென்னை-05.
4. மாவட்ட ஆட்சியரின் நேர்முக உதவியர் (நில அளவை) மற்றும் உதவி இயக்குநர், மாவட்ட நில அளவைப் பதிவேடுகள் துறை, சென்னை-01.
5. வருவாய் கோட்டாட்சியர், மத்திய சென்னை வருவாய் கோட்டம், சென்னை-101.
6. வட்டாட்சியர், அமைந்தகரை வட்டம், சென்னை-30.
7. ஆய்வாளர் (நில அளவை), சென்னை மாவட்டம்,
8. வட்ட துணை ஆய்வாளர், அமைந்தகரை வட்டம், சென்னை-30.
9. சார் ஆய்வாளர், அமைந்தகரை வட்டம், சென்னை-30.
10. பொறியாளர், தமிழ்நாடு வீட்டு வசதி வாரியம், சென்னை
11. சார் ஆய்வாளர், தமிழ்நாடு வீட்டு வசதி வாரியம், சென்னை

சென்னை மாவட்டம், அமைந்தகரை வட்டம், அரும்பாக்கம் நகரம், பிளாக் எண்.4, நகர புல எண்.2, பழைய புல எண். 249/1,2,3,5, 250/1, 2, 3, 4, 5, 6, 251, 252/2A மொத்தபரப்பு 3

எக்டேர்ஸ் 30 ஏர்ஸ், வகைப்பாடு-ரயத்துவாரி மனை, அடங்கலில் ஸ்டேட் அவுசிங் போர்டு என கணினி வழி நிலப் பதிவேட்டில் பதிவாகியுள்ளது.

மேலும் மேற்கண்ட புலங்கள் கீழ்க்கண்டவாறு தமிழ்நாடு வீட்டு வசதி வாரிய திட்டத்திற்காக நில எடுப்பு செய்யப்பட்டுள்ளது.

வ.எண்	தீர்வாணை எண்	கிராமத்தின் பெயர்	புல எண்	பரப்பு (ஏக்கர் செண்ட்)	வகைப்பாடு
1.	14/1966	அரும்பாக்கம்	249/1	2.07	புன்செய்
2.	நாள்:		249/3	0.73	
3.	28.03.1966		249/5	0.25	
4.			250/1	0.30	
5.			250/2	0.42	
6.			250/3	0.21	
7.			250/4	0.10	
8.			250/6	0.25	
9.			251	1.73	
10.			252/2A	0.45	
11.			250/6	0.11	
12.	15/1996 நாள்: 20.03.1966	அரும்பாக்கம்	249/2	1.40	புன்செய்

மேற்படி நில எடுப்பு செய்யப்பட்ட புலங்கள் " புன்செய்" வகைப்பாடு என வருவாய் கணக்குகளில் பதிவாகியுள்ளது என தீர்வாணையில் தெரிவிக்கப்பட்டுள்ளது.

மேலும் கணினி வழி நிலப் பதிவேட்டில் நடுவங்கரை கிராமத்தில் கூவம் ஆறு நகர புல எண் 1, பிளாக் எண் 6, பழைய புல எண் 97/பகுதி, 98/பகுதி, 99/1பகுதி, 116/பகுதி, 117/பகுதி, 129/பகுதி மொத்த பரப்பு 9.45.00.0 ச.மீ எனப் பதிவாகியுள்ளது.

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எனவே, கூட்டுப்புலத்தணிக்கை செய்து அளவீடு செய்யப்பட்டதில் கூவம் ஆறானது தமிழ்நாடு வீட்டு வசதி வாரியத்திற்கு நில எடுப்பு செய்யப்பட்டு ஒப்படைக்கப்பட்ட புலத்தில் அமையவில்லை.

பொதுப்பணித்துறை நீர்வள ஆதார அமைப்பின் உதவி செயற்பொறியாளர் திரு.பாலு கூட்டுப்புலத்தணிக்கு வருகைப் புரிந்திருந்தும் அறிக்கையில் கையொப்பமிட மறுத்துவிட்டார்.

எனவே, சென்னை மாவட்டம், அமைந்தகரை வட்டம், அரும்பாக்கம் கிராமம், அரும்பாக்கம் பூந்தமல்லி நெடுஞ்சாலையில் பிளாக் எண் 4, நகர புல எண் 2 ல் தமிழ்நாடு வீட்டுவசதி வாரியத்தால் கட்டப்பட்டுவரும் பல்லடுக்கு கட்டடம் கட்டப்படும் புலம், கூவம் ஆறு அமைந்துள்ள புலத்தின் தெற்கு பக்கமாக அமைந்துள்ளது.

எனவே, அமைந்தகரை வட்டம், அரும்பாக்கம் கிராமம், பிளாக் எண் 4, நகர புல எண் 2 ல் தமிழ்நாடு வீட்டுவசதி வாரியத்தால் கட்டப்பட்டுவரும் பல்லடுக்கு கட்டடம் கூவம் ஆற்றில் அமையவில்லை என்றும் கூவம் ஆறானது நடுவங்கரை கிராமத்தில் அமைந்துள்ளது என கூட்டு புலத்தணிக்கையின் போது உறுதி செய்யப்பட்டுள்ளது என்பதைப் பணிவுடன் தெரிவித்துக் கொள்கிறேன். மேலும் கூட்டு புலத்தணிக்கை அறிக்கை, கூட்டுப் புலத்தணிக்கையின் எடுத்த புகைப்படங்கள், கணினி நிலப்பதிவேடு, கூட்டுப் புலப்படம் ஆகியவற்றை இத்துடன் இணைத்து அனுப்பியுள்ளேன் என்பதைப் பணிவுடன் தெரிவித்துக் கொள்கிறேன்.

இணைப்பு: மேற்படி

தங்கள் உண்மையுள்ள
ஓம்/-XXX
மாவட்ட ஆட்சியர்
சென்னை மாவட்டம்.

நகல்:

மாவட்ட வருவாய் அலுவலர் (நி.எ),
தமிழ்நாடு வீட்டு வசதி வாரியம்
7வது தளம், CMDA Complex,
கோயம்பேடு, சென்னை 107.

//ஆணைப்படி//

மாவட்ட ஆட்சியருக்காக
சென்னை மாவட்டம்

26/4/21

//Translated copy//

From, Dr. J. Vijaya Rani., I.A.S., Chennai Collector, Chennai District.	To, The Commissioner of Land Administration, Land Administration, Chepauk, Chennai- 600 005.
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NA.KA.No. J5/32600/2021 dated:26.11.2021

Sir,

Sub: National Green Tribunal – O.A.No.91/2021 and Appeal No. 10/2021- Thiru.G.Devarajan one filed the case in the National Green Tribunal – Chennai District – Aminijikarai Taluk – Arumbakkam Town – In Arumbakkam Ponnammalle High Road Tamil Nadu Housing Board Constructing the multistoried residential cum commercial complex – Joint inspection conducted – Report Submitted. -Reg

- Ref:**
1. Chief secretary to Government of Tamil Nadu and Principal Secretary to Housing and Urban development department, secretariat, Chennai - 9 Letter No: 6995/HB 3(2)/2021-13 dated: 02.11.2021
 2. Chennai Collector Proceedings NA.KA. J5/32600/2021 dated: 13.11.2021.
 3. Thasildar, Aminijikarai Taluk Letter dated: NA.KA. A2/1780/2021 dated: 16.11.2021(&) 23.11.2021

The kind attention of yours is invited to the above references cited.

Chennai District, Aminijikarai Taluk, Arumbakkam Village, In Arumbakkam – Ponnammalle High Road Abutting Block No.4 T.S.No.2 Tamil Nadu Housing Board is constructing the multistoried building is carried out by encroaching the Cooum river one Thiru. G.Devarajan filed an O.A.No.91/2021 and Appeal No. 10/2021 in the National Green Tribunal. So the above land extent must be measured and report has to be submitted as instructed by the Chief Secretary to Government of Tamil Nadu on 30.10.2021 meeting.

Based on the above and reference 2nd cited Chennai District Collector Proceedings the following officer are instructed to submit the Joint Inspection survey report.

1. District Revenue Officer, Chennai District.
2. District Revenue Officer, Land Acquisition, (TNHB).
3. Assistant Director of Survey, Survey and Land Records department, Chennai.
4. Superintending Engineer, (WRD/PWD).

//Translated copy//

Based on the above, on 16/11/2021 in Aminjikarai Taluk, Naduvankarai village, Arumbakkam -Ponnamalle High Road Abutting Block No.4 T.S.No.2 is joint inspected along with the following officials.

1. District Revenue Officer, Chennai District.
2. District Revenue Officer, Land Acquisition, Tamil Nadu Housing Board, Chennai-35.
3. Instead of Superintending Engineer, Water Resource Department/Public Works Department, Sub Division Officer, Cooum Basin sub Division, Chepauk, Chennai-5.
4. Personnel Assistant to Chennai District Collector (Survey) and Assistant Director of Survey, Survey and Land Records department, Chennai-01.
5. Thasildar, Central Chennai Revenue Division, Chennai-101.
6. Thasildar, Aminijikarai Taluk, Chennai-30.
7. Inspector of Survey, (Survey), Chennai District.
8. Deputy inspector of Survey, Aminijikarai Taluk, Chennai-30.
9. Surveyor Aminijikarai Taluk, Chennai-30.
10. Engineers, Tamil Nadu Housing Board, Chennai.
11. Surveyor, Tamil Nadu Housing Board, Chennai.

Chennai District, Aminijikarai Taluk, Arumbakkam Village, In Arumbakkam – Ponnamalle High Road Abutting Block No.4 T.S.No.2 old Survey No. 249/1,2,3,5, 250/1,2,3,4,5,6, 251,252/A for an total extent of 3 Hectares 30 Ares, Classified as Rayathwari land and the land belongs to the State Housing Board as Shown in online TSLR Copy.

In addition to the above, for Tamil Nadu Housing Board schemes the following land were acquired.

S.No	Award No.	Village Name	Survey No.	Extent in Acre/cent	Classification of lands
1	14/1966 dated: 28.03.1966	Arumbakkam	249/11	2.07	Dry Lands
2			249/3	0.73	
3			249/5	0.25	
4			250/1	0.30	
5			250/2	0.42	
6			250/3	0.21	
7			250/4	0.10	
8			250/6	0.25	
9			251	1.73	
10			252/2A	0.45	
11			250/6	0.11	Dry Lands

//Translated copy//

12	15/1966 dated: 20.03.1966	Arumbakkam	249/2	1.40	Dry Lands
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The above acquired lands are classified as dry lands in the Revenue Accounts as stated in the award. Further in online TSLR the Cooum boundary is in Naduvankarai village in T.S.No. 1 Block No.6 in old survey No. 97/part, 98/part, 99/1 part, 116/part, 117/part, 129/part for an total extent of 9.45.00.0 Sqm is recorded.

Hence, in the joint inspection, the survey report shows that Cooum River is not lies in the acquired TNHB land.

Public Works Department- Water Resource Organization, Sub Division officer Thiru.Balu is present during the joint inspection but refused to sign in the Joint inspection report.

So, Aminjikai Taluk, Naduvankarai village, Arumbakkam -Ponnamalle High Road Abutting Block No.4 T.S.No.2 Tamil Nadu Housing Board is constructing the multistoried building which is located in the southern side of the Cooum river.

Hence, Aminjikai Taluk, Naduvankarai village, Arumbakkam -Ponnamalle High Road Abutting Block No.4 T.S.No.2 Tamil Nadu Housing Board is constructing the multistoried building which is not located in the Cooum River. Moreover it is kindly informed that the Cooum river lies in the Naduvankarai village as justified in the joint inspection. And also the joint inspection photographs, online TSLR copy, combined sketch of Cooum River is enclosed herewith. This is for kind information.

Enclosure: As stated above

Yours Truly,
Sd/-XXX
Chennai Collector
Chennai District.

Copy to:
District Revenue Officer, (L.A)
Tamil Nadu Housing Board,
7th Floor, CMDA Complex
Koyambedu, Chennai-107.

// forwarded by orders//

For Chennai Collector,
Chennai District.

கூட்டுப்புலத்தணிக்கை குறிப்பு

மாவட்டம்	-	சென்னை
கோட்டம்	-	மத்திய சென்னை
வட்டம்	-	அமைந்தகரை
கிராமம்	-	அரும்பாக்கம்
பிளாக் எண்	-	4
நகர புல எண்	-	2
தணிக்கை நாள்	-	16.11.2021
தணிக்கை நோக்கம்	-	இப்புல எண்ணின் அருகிலுள்ள கூவம் ஆற்றின் எல்லையினை அடையாளம் கண்டறிதல்

சென்னை மாவட்டம், மத்திய சென்னை வருவாய் கோட்டத்திற்குட்பட்ட அமைந்தகரை வட்டம், அரும்பாக்கம் நகரம், பிளாக் எண் 4, நகர புல எண் 2ன் எல்லைகள் கண்டறிதல் தொடர்பாக கீழ்க்கண்ட அலுவலர்களால் கூட்டுப்புலத்தணிக்கை மேற்கொள்ளப்பட்டது. கூட்டுப்புலத்தணிக்கை ஆய்வு மன்றம் ஆய்வு செய்து கண்டறிதல்.

- 1) மாவட்ட வருவாய் அலுவலர், சென்னை மாவட்டம், சென்னை-1
- 2) மாவட்ட வருவாய் அலுவலர் (நி.எ), தமிழ்நாடு வீட்டுவசதி வாரியம், சென்னை-35
- 3) கண்காணிப்பு பொறியாளர், நீர்வள ஆதாரத்துறை / பொதுப்பணித்துறை, சென்னை சார்பாக உதவி செயற்பொறியாளர், கூவம்வடிநிலை உபகோட்டம், சேப்பாக்கம், சென்னை-5
- 4) மாவட்ட ஆட்சியரின் நேர்முக உதவியர் (நில அளவை) மற்றும் உதவி இயக்குநர், மாவட்ட நில அளவைப் பதிவேடுகள் துறை, சென்னை-1
- 5) வருவாய் கோட்டாட்சியர், மத்திய சென்னை வருவாய் கோட்டம், சென்னை-101
- 6) வட்டாட்சியர், அமைந்தகரை வட்டம், சென்னை-30
- 7) ஆய்வாளர் (நில அளவை) சென்னை மாவட்டம்
- 8) வட்டத்துணை ஆய்வாளர், அமைந்தகரை வட்டம், சென்னை-30

- 9) சார் ஆய்வாளர், அமைந்தகரை வட்டம், சென்னை-30
 10) பொறியாளர், தமிழ்நாடு வீட்டு வசதி வாரியம், சென்னை
 11) சார் ஆய்வாளர், தமிழ்நாடு வீட்டு வசதி வாரியம் சென்னை

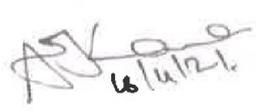
கூட்டுப்புலத்தணிக்கை மேற்கொள்ளப்பட்ட புலத்தின் கணிணிவழி நிலப்பதிவு விவரம் பின்வருமாறு:-

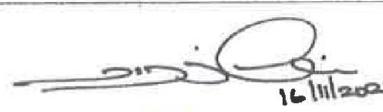
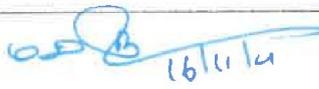
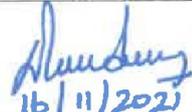
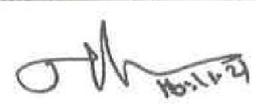
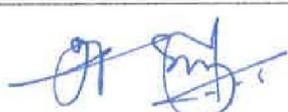
நகரம்	-	அரும்பாக்கம்
பிளாக் எண்	-	4
நகர புல எண்	-	2
பழைய புல எண்	=	249/1,2,3,5,250/1,2,3,4,5,6,251,252/2A
வகைபாடு	-	இரயத்துவாரி மனை
பரப்பு	-	3ஹெக்டேர் 30 ஏர்ஸ் 00.0 சதுர மீட்டர்
அடங்கல்	-	ஸ்டேட் ஹவுசிங் போர்டு
பயன்பாடு	-	காலி இடம்

புலத்தணிக்கையில் மேற்படி புலமானது சென்னை-106, அரும்பாக்கம், பூந்தமல்லி நெடுஞ்சாலையில் கோயம்பேட்டிலிருந்து அரும்பாக்கம் நோக்கி வருகையில் இடதுபுறமாக கூவம் ஆற்றின் கரையினை ஒட்டி அமைந்துள்ளது. இப்புலத்தினில் தமிழ்நாடு வீட்டுவசதி வாரியத்தால் பல்லடுக்கு கட்டிடம் கட்டுவதற்கான கட்டுமானப் பணிகள் மேற்கொள்ளப்பட்டுவருவதாக தெரியவருகிறது.

இப்புலத்தின் வடக்கில் நடுவங்கரை கிராமத்தில் அமைந்துள்ள கூவம் ஆறு, கிழக்கில் அரும்பாக்கம் நகரம், பிளாக் எண் 5ல் நகர புல எண் 1/1, 1/2, 1/3 தெற்கில் பூந்தமல்லி நெடுஞ்சாலை மற்றும் மேற்கில் அரும்பாக்கம் நகரம், பிளாக் எண் 4ல் நகர புல எண் 1 ஆகியவை எல்லைகளாக அமைந்துள்ளது.

வட்ட அலுவலக பிளாக் வரைபடத்தின்படி அரும்பாக்கம் நகரம், பிளாக் எண் 4ல் நகர புல எண் 2ன் எல்லைகள் மேற்கண்ட அலுவலர்கள் முன்னிலையில் அளவீடு செய்யப்பட்டது கூவம் ஆறானது இப்புல எண்ணிற்குள் அமையவில்லை எனவும், ஆறானது நடுவங்கரை கிராமத்தில் அமைந்துள்ளது எனவும் கூட்டுப் புலத்தணிக்கையின்போது உறுதி செய்யப்பட்டது.

1)	சார் ஆய்வாளர் (நி.அ.) தமிழ்நாடு வீட்டு வசதி வாரியம், சென்னை	
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2)	பொறியாளர் தமிழ்நாடு வீட்டு வசதி வாரியம், சென்னை	 16/11/2021
3)	சார் ஆய்வாளர் (நி.அ.), அமைந்தகரை வட்டம், சென்னை-30	 16/11/2021
4)	வட்டத்துணை ஆய்வாளர் (நி.அ.), அமைந்தகரை வட்டம், சென்னை-30	 16/11/21
5)	ஆய்வாளர் (நில அளவை) சென்னை மாவட்டம்	 16/11/2021
6)	வட்டாட்சியர். அமைந்தகரை வட்டம், சென்னை-30	 16/11/2021
7)	வருவாய் கோட்டாட்சியர், மத்திய சென்னை வருவாய் கோட்டம், சென்னை-101	 16/11/21
8)	மாவட்ட ஆட்சியரின் நேர்முக உதவியர் (நில அளவை) மற்றும் உதவி இயக்குநர், மாவட்ட நில அளவைப் பதிவேடுகள் துறை, சென்னை-1	 16/11/21
9)	கண்காணிப்பு பொறியாளர், நீர்வள, ஆதாரத்துறை / பொதுப்பணித்துறை, சென்னை சார்பாக உதவி செயற்பொறியாளர், கூவம்வடிநிலை உபகோட்டம், சேப்பாக்கம், சென்னை-5	
10)	மாவட்ட வருவாய் அலுவலர் (நி.எ), தமிழ்நாடு வீட்டுவசதி வாரியம், சென்னை-35	 16/11/21
11)	மாவட்ட வருவாய் அலுவலர், சென்னை மாவட்டம், சென்னை-1	 16/11/21

//Translated copy//

JOINT INSPECTION REPORT

DISTRICT - CHENNAI
 DIVISION - CENTRAL CHENNAI
 TALUK - AMINJIKARAI
 VILLAGE - ARUMBakkAM
 BLOCK NO - 4
 T.S.NO - 2
 JOINT INSPECTION DATE - 16/11/21
 JOINT INSPECTION REASON - FIXING OF COOVUM RIVER BOUNDARY NEAR THE ABOVE BLOCK NO.4

Chennai District, Central Chennai Revenue Division- Aminjikarai Taluk, Arumbakkam Town, Block No.4, T.S.No.2 fixing of boundary points during the joint inspection in the presence of following officers.

1. District Revenue Officer, Chennai District.
2. District Revenue Officer, Land Acquisition, Tamil Nadu Housing Board, Chennai-35.
3. Instead of Superintending Engineer, Water Resource Department/Public Works Department, Sub Division Officer, Cooum Basin sub Division, Chepauk, Chennai-5.
4. Personnel Assistant to Chennai District Collector (Survey) and Assistant Director of Survey, Survey and Land Records department, Chennai-01.
5. Thasildar, Central Chennai Revenue Division, Chennai-101.
6. Thasildar, Aminijikarai Taluk, Chennai-30.
7. Inspector of Survey, (Survey), Chennai District.
8. Deputy inspector of Survey, Aminijikarai Taluk, Chennai-30.
9. Surveyor Aminijikarai Taluk, Chennai-30.
10. Engineers, Tamil Nadu Housing Board, Chennai.
11. Surveyor, Tamil Nadu Housing Board, Chennai.

The joint inspected land's online TSLR Copy details are as follows:

TOWN - ARUMBakkAM
 BLOCK NO - 4
 T.S.NO - 2
 OLD S.NO. - 249/1,2,3,5, 250/1,2,3,4,5,6, 251,252/A
 CLASSIFICATION - RAYATHWARI LAND
 EXTENT - 3 HECTARES AND 3 ARES
 TSLR EXTRACT - STATE HOUSING BOARD
 USAGE - EMPTY LAND

//Translated copy//

During the joint inspection, the above extent is located in Chennai 106, Arumbakkam - Ponnammalle High Road from koyambedu towards Arumbakkam on the left side near to the Cooum river boundary. Tamil Nadu Housing Board has constructing the multistoried building in the above land.

For this Block No.4, T.S.No.2 Northern side boundary is the Cooum River in the Naduvankari village and southern side is in Arumbakkam Town. Block No.5, T.S.No. 1/1,1/2,1/3 has Ponnammalle high road in the southern side and in western side Arumbakkam Town Block No.4 T.S.No.1 are the existing boundaries.

As per Taluk office Arumbakkam Town Block diagram, the block No.4, T.S.No.2 boundary were measured in the presence of above officials. The joint inspection justify that the Cooum river boundary is not inside this above Block and the Cooum river lies only in the Naduvankarai village only.

1)	Surveyor, Tamil Nadu Housing Board, Chennai.	
2)	Engineers, Tamil Nadu Housing Board, Chennai.	
3)	Surveyor Aminijikarai Taluk, Chennai-30.	
4)	Deputy inspector of Survey, Aminijikarai Taluk, Chennai-30.	
5)	Inspector of Survey, (Survey), Chennai District.	
6)	Thasildar, Aminijikarai Taluk, Chennai-30.	
7)	Thasildar, Central Chennai Revenue Division, Chennai-101	
8)	Personnel Assistant to Chennai District Collector (Survey) and Assistant Director of Survey, Survey and Land Records department, Chennai-01.	
9)	Instead of Superintending Engineer, Water Resource Department/Public Works Department, Sub Division Officer, Cooum Basin sub Division, Chepauk, Chennai-5.	
10)	District Revenue Officer, Land Acquisition, Tamil Nadu Housing Board, Chennai-35.	
11)	District Revenue Officer, Chennai District.	

CERTIFICATE
EXTRACT FROM THE TOWN SURVEY LAND REGISTER
OFFICE COPY

District: Chennai Taluk: Aminjikarai Town: Naduvankarai Ward: 001 Block: 0006

S.No	Name of Locality of Street	Number	Survey Number and Letter	Municipal Door Number	Govt. Zamin dari Inam	Govt. Unassessed Poramboke House-Site	Class of Irrigation and Rete of Soil	Class and Sort of Soil	Taram	Rate Per Acre/Hectare	Extent By Town Survey	Assessment	Municipal Register/dangal (Old)	Adangal (Land Owner Name)	How the Holding is Utilised	Remarks		
1		4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1		Sub-Division	97/PT, 98/PT, 99/1PT, 116/P, T, 117/PT, 129/PT		சர்க்கார்	புறம் போக்கு		-	0-	Rs.p	Hec tare	Municipal Government		சர்க்கார் ரெவின்யூ இலாகா	ஆறு	கவம்ஆறு		

மின்கையொப்பம்/DIGITAL SIGNATURE : 26-07-2016 அன்று 18:11:52 நேரத்தில் இடப்பட்டது.
பெயர்/Name : Sekar S
பதவி/Designation : Tahsildar
இடம்/Place : அமைந்தகரை வட்டம் / Taluk, சென்னை மாவட்டம் / District



**CERTIFICATE
EXTRACT FROM THE TOWN SURVEY LAND REGISTER**

Town: **Arumbakam**

Sl. No	Block Code and Name of the Village	Plot No. / Sub-plot	Title / Nature of the Land	Govt. Mica. / Land Revenue / Other	Ext. / Acre / Hectare	Rate per Acre/Hectare	Extent By Town Survey	Assessment	Habitat / Use	Remarks
1	0004	251,252	ரயத்தலாறி	மனை	0.00	30.00	76.25	சூட்டல்	TR OT	02-08-2016

மின் கையாடல் / Digital Signature : 02-08-2016
 பெயர் : **சார்ஸ்**
 பதவி / Designation : **Inspector**
 இடம் / Place : **Arumbakam, Nellore District**

Certificate extracted from the Town Survey Land Register maintained in the Taluk.

குறிப்பு : **Remarks**
 1 இது தகவல்கள் அன்றாடம் 02:42:55 PM நேரத்தில் அச்சடிக்கப்பட்டது.
 The certificate was generated on 02/08/2020 at 02:42:55 PM.

2. ஆய்வு மிர்ப்புகள்: இது தகவல்கள் வேண்டுகோளில் தரங்கள் வி.பி.சி.யர் அலுவலகத்தை அணுகி உறுதிப்படுத்தப்பட்டுள்ளது.
 Further Certificate generated on 02/08/2020 at 02:42:55 PM through Tahsildar concerned.



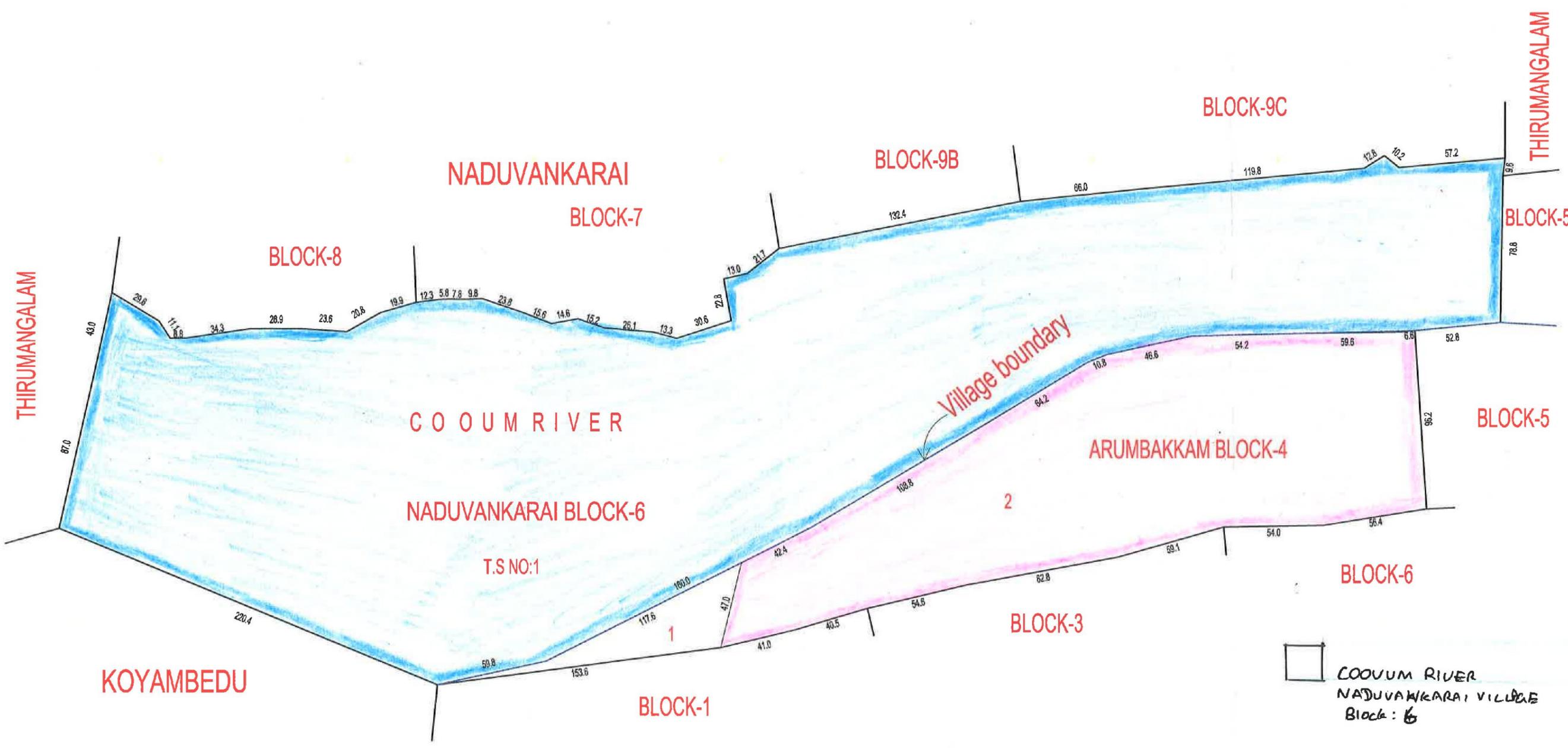
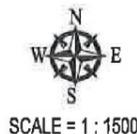
பதிவு செய்த தகவல் : **என்றும் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தங்கள் http://services.tn.gov.in என்ற இணைய தளத்தில்**

பதிவு செய்த தகவல்கள் 12-06-2020 அன்று 02:42:55 PM நேரத்தில் அச்சடிக்கப்பட்டது.

பதிவு செய்த தகவல்கள் 12-06-2020 அன்று 02:42:55 PM நேரத்தில் அச்சடிக்கப்பட்டது.

DISTRICT : CHENNAI
TALUK : AMINJIKARAI

COMBINED SKETCH SHOWING BLOCK NO:6 OF NADUVANKARAI VILLAGE & BLOCK NO:4 OF ARUMBAKKAM VILLAGE

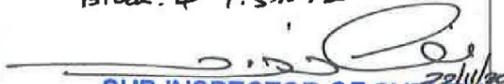


COOUM RIVER
 NADUVANKARAI VILLAGE
 Block : 6

A T N H B LAND
 ARUMBAKKAM VILLAGE
 Block : 4 T.S.No: 2

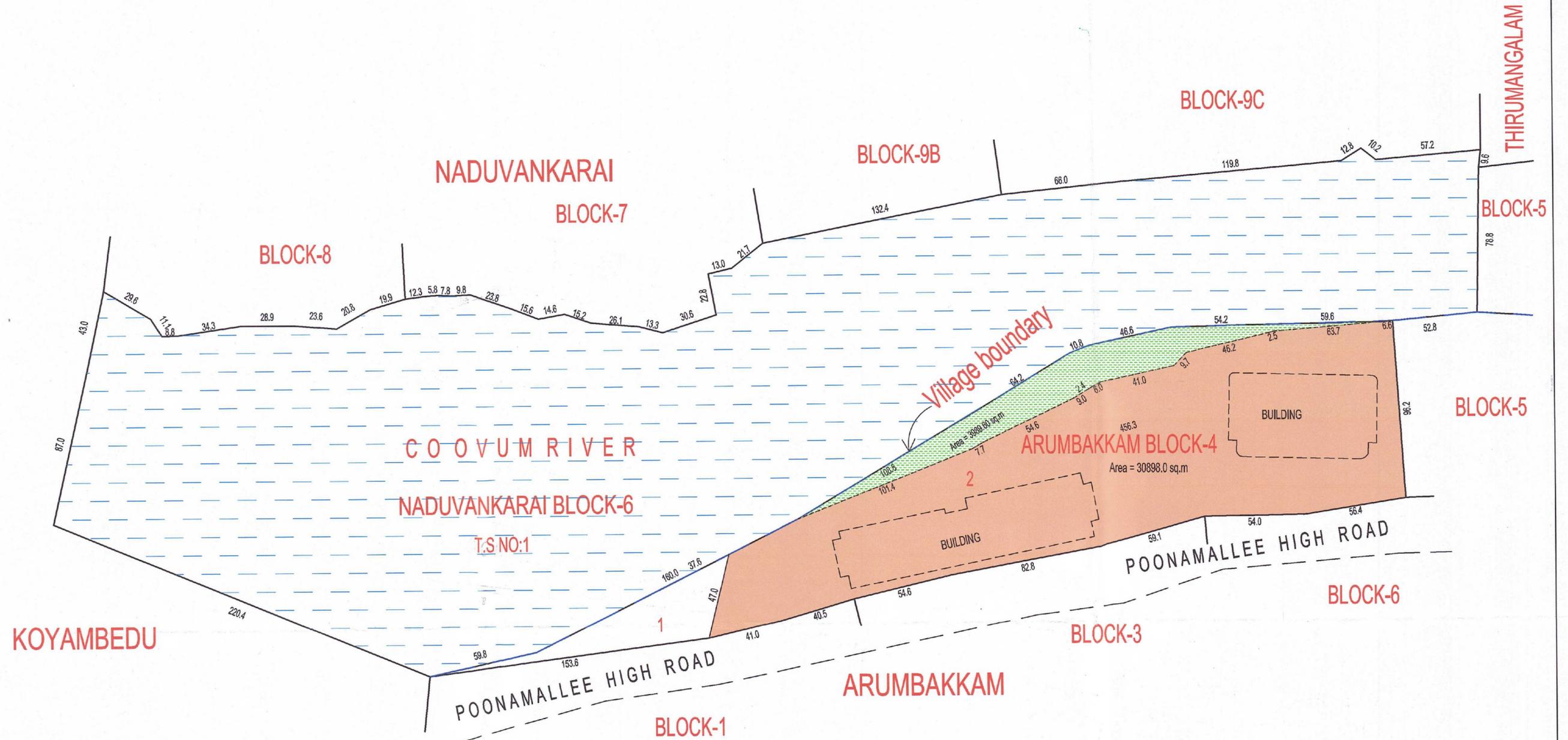

TAHSILDAR
 Aminjikarai Taluk Office
 Chennai-600030.


 DEPUTY INSPECTOR OF
 SURVEY
 AMINJIKARAI TALUK
 CHENNAI-600 030


SUB INSPECTOR OF SURVEY
 Aminjikarai Taluk,
 Chennai - 600 030.

DISTRICT : CHENNAI
TALUK : AMINJIKARAI

COMBINED SKETCH SHOWING BLOCK NO:6 OF NADUVANKARAI TOWN & BLOCK NO:4 OF ARUMBAKKAM TOWN



REFERENCE:

-  COOVUM RIVER
-  TNHB LAND
-  COOVUM RIVER FLOWING IN TNHB LAND

[Signature]
SUB INSPECTOR OF SURVEY
Aminjikarai Taluk,
Chennai - 600 030.

[Signature]
DEPUTY INSPECTOR OF SURVEY
AMINJIKARAI TALUK
CHENNAI-600 030

[Signature]
TAHSILDAR
Aminjikarai Taluk Office
Chennai-600030.





ABSTRACT

FLOW OF WATER IN COOUM RIVER DURING THE RAIN FALL
FROM 7/11/21 TO 4/12/21.

S.NO	DESCRIPTION	LEVEL	DEPTH OF FLOW (Approx)
1	Temporary Bund top level @ Arumbakkam village side.(Formed by TNHB in the area reserved for proposed Elevated corridor as per 3G Notification of 6008 Sqm by NHAI.	8.90m	
2	Existing Bund top level @ Naduvankari village side.	9.60m	
3	Existing Poonamallee high Road level	12.875m	
4	Scheme formation level	13.800m	
5	Normal flow before rain	5.70m	1.20m
6	Maximum flow level (w.r.t)bund top		
7	On 29/11/2021 (0.90 m below bund top)	8.00m	3.50m
8	On 1/12/2021	7.90m	3.40m
9	On 2/12/2021	7.80m	3.30m

Bund top to water flow level - 2m.

Depth of water flow from bottom – 2.5m (approx.)



Chennai, Tamil Nadu, India
10, 551/10, Poonamallee High Rd, near Indian Overseas Bank -
Arumbakkam Branch, Sector AI, MGR Colony, Anna Nagar, Chennai,
Tamil Nadu 600040, India
Lat 13.077498°
Long 80.20482°
07/11/21 02:30 PM

 GPS Map Camera

Photographs showing the flood level in the northern side of the site boundary on 7/11/21 at 2.30 PM.

Bund top to water flow level - 2m.

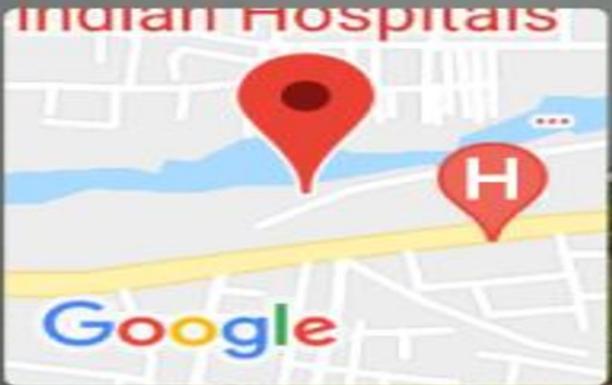
Depth of water flow from bottom— 2.5m (approx.)



Photographs showing the flood level in the northern side of the site boundary on 8/11/21 at 9.26 AM.

Bund top to water flow level– 2.5m.

Depth of water flow from bottom – 2 m (approx.)



Chennai, Tamil Nadu, India
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.077347°
Long 80.20431°
09/11/21 09:55 AM



Photographs showing the flood level in the northern side of the site boundary on 9/11/21 at 9.55 AM.

Bund top to water flow level– 1.5m.

Depth of water flow from bottom – 3 m (approx.)



Chennai, Tamil Nadu, India

551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India

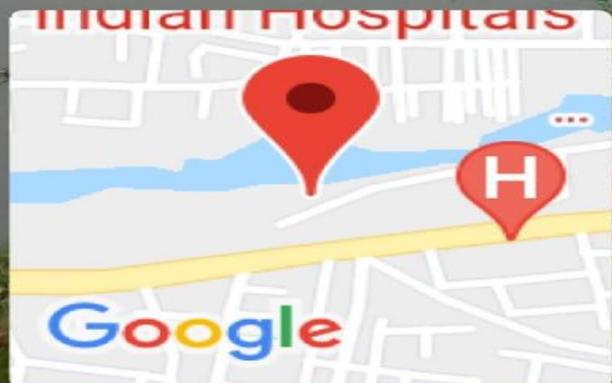
Lat 13.077315°

Long 80.204193°

11/11/21 09:34 AM



GPS Map Camera



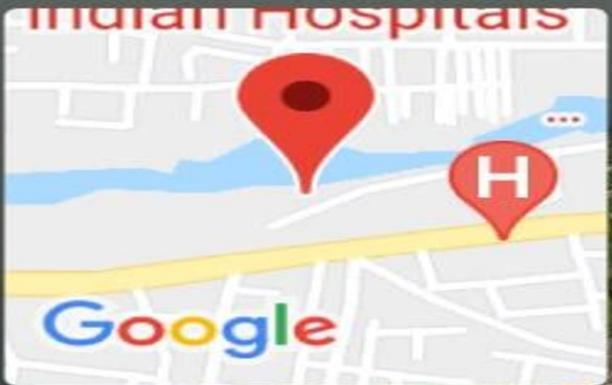
Photographs showing the flood level in the northern side of the site boundary on 11/11/21 at 9.34 AM.

Bund top to water flow level – 2 m.

Depth of water flow from bottom – 2.5 m (approx.)



Chennai, Tamil Nadu, India
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.077337°
Long 80.204212°
12/11/21 10:04 AM



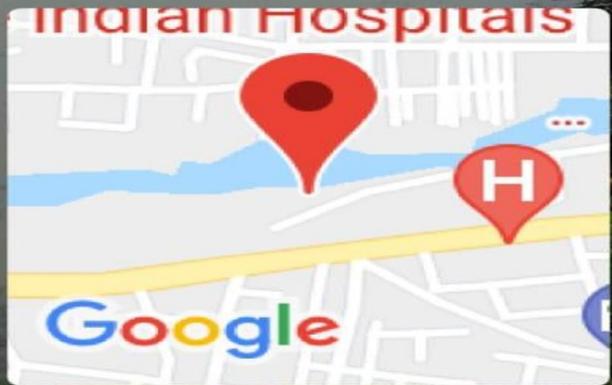
Photographs showing the flood level in the northern side of the site boundary on 12/11/21 at 10.04 AM.

Bund top to water flow level – 2.20 m.

Depth of water flow from bottom – 2.30 m (approx.)



Chennai, Tamil Nadu, India
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.07737°
Long 80.204207°
13/11/21 09:08 AM



Photographs showing the flood level in the northern side of the site boundary on 13/11/21 at 09.08 AM.

Bund top to water flow level – 2.10 m.

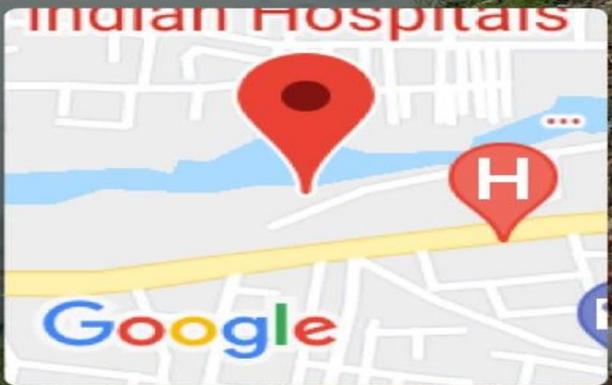
Depth of water flow from bottom – 2.40 m (approx.)



Photographs showing the flood level in the northern side of the site boundary on 15/11/21 at 07.53 AM.

Bund top to water flow level – 2.20 m.

Depth of water flow from bottom – 2.30 m (approx.)



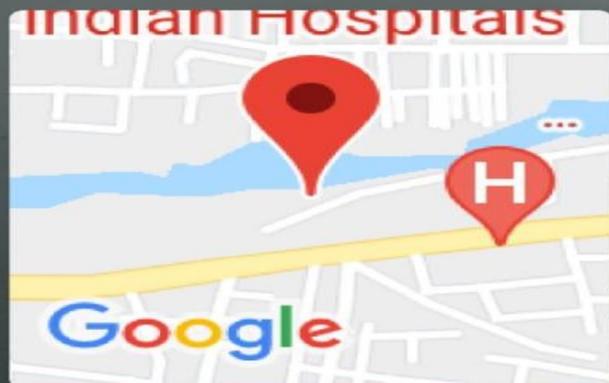
Chennai, Tamil Nadu, India
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.077355°
Long 80.204212°
16/11/21 08:24 AM



Photographs showing the flood level in the northern side of the site boundary on 16/11/21 at 08.24 AM.

Bund top to water flow level – 2.30 m.

Depth of water flow from bottom – 2.20 m (approx.)



Chennai, Tamil Nadu, India

551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India

Lat 13.07737°

Long 80.20429°

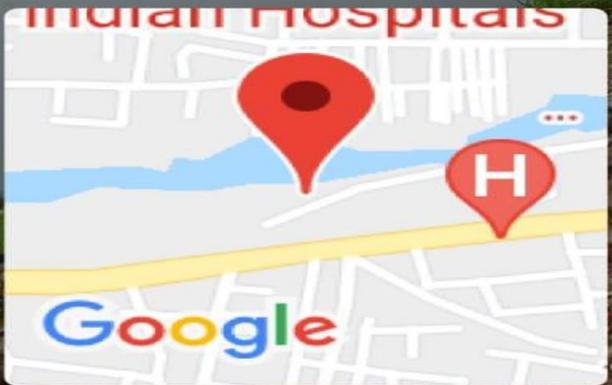
17/11/21 09:16 AM



GPS Map Camera

Photographs showing the flood level in the northern side of the site boundary on 17/11/21 at 09.16 AM.

Bund top to water flow level – 2.40 m.
Depth of water flow from bottom – 2.10 m (approx.)



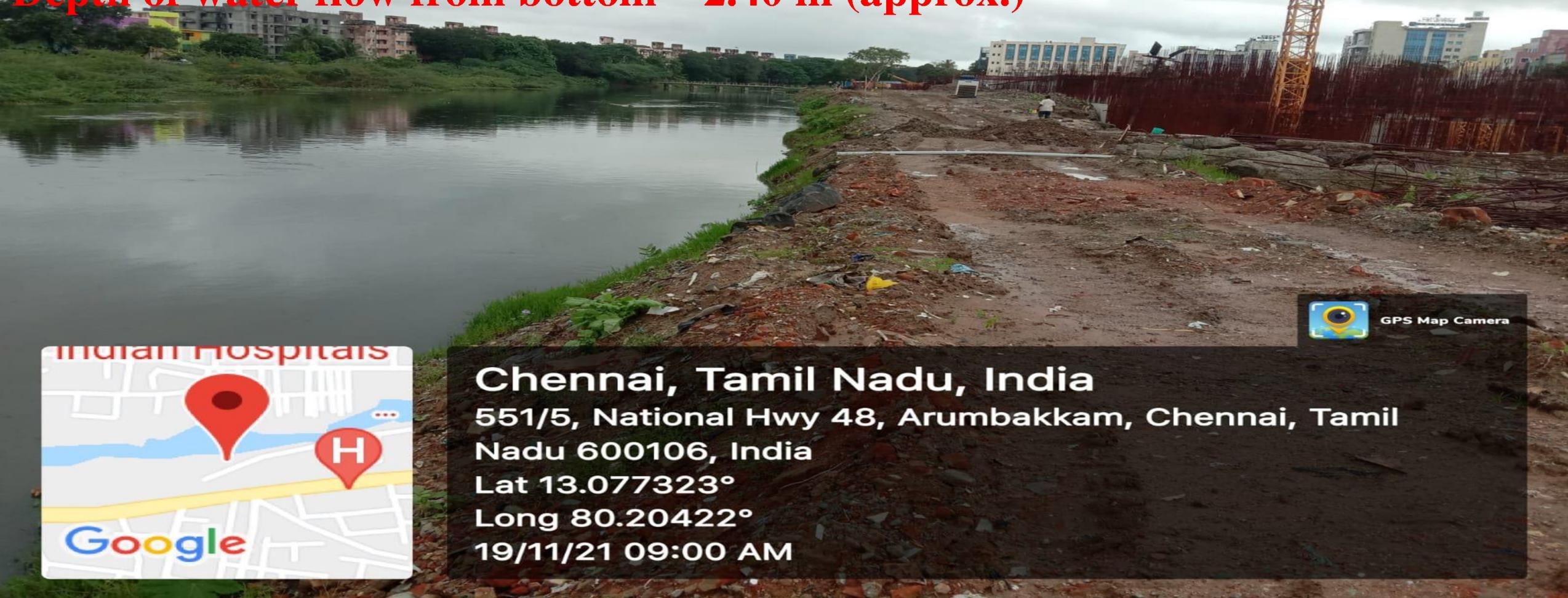
Chennai, Tamil Nadu, India
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.077319°
Long 80.20425°
18/11/21 09:10 AM



Photographs showing the flood level in the northern side of the site boundary on 18/11/21 at 09.10 AM.

Bund top to water flow level – 2.10 m.

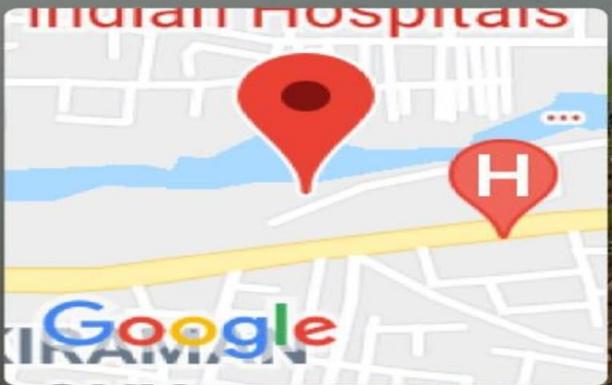
Depth of water flow from bottom – 2.40 m (approx.)



Photographs showing the flood level in the northern side of the site boundary on 19/11/21 at 09.00 AM.

Bund top to water flow level – 1.90 m.

Depth of water flow from bottom – 2.60 m (approx.)



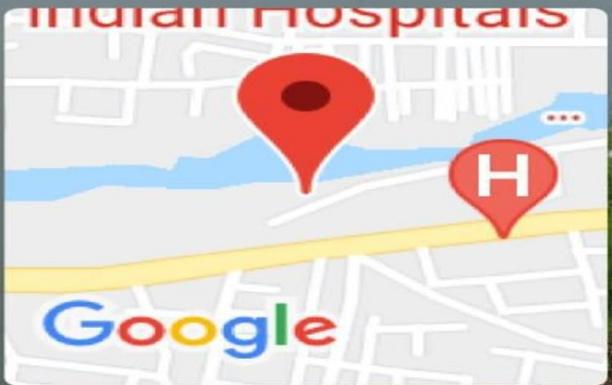
Chennai, Tamil Nadu, India
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.077308°
Long 80.204215°
20/11/21 09:22 AM



Photographs showing the flood level in the northern side of the site boundary on 20/11/21 at 09.22 AM.

Bund top to water flow level – 1.80 m.

Depth of water flow from bottom – 2.70 m (approx.)

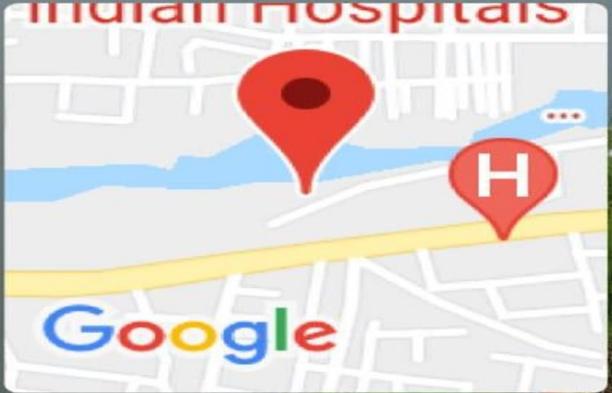


Chennai, Tamil Nadu, India
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.077315°
Long 80.204218°
22/11/21 09:50 AM



Photographs showing the flood level in the northern side of the site boundary on 22/11/21 at 09.52 AM.

Bund top to water flow level - 1.80m
Depth of water flow from bottom – 2.70m (approx)

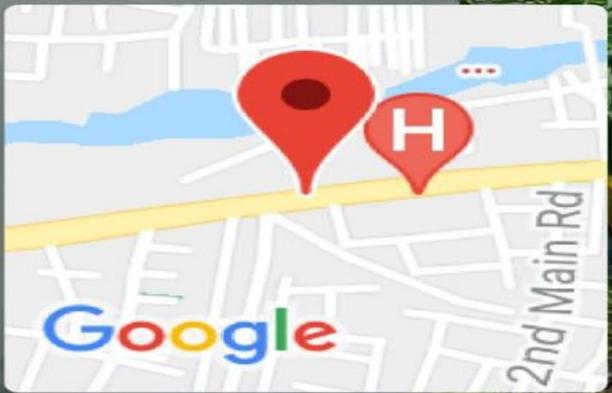


Chennai, Tamil Nadu, India
551/5, National Hwy 48, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.077315°
Long 80.204218°
22/11/21 09:50 AM



Photographs showing the flood level in the northern side of the site boundary on 22/11/2021 at 09:50 AM

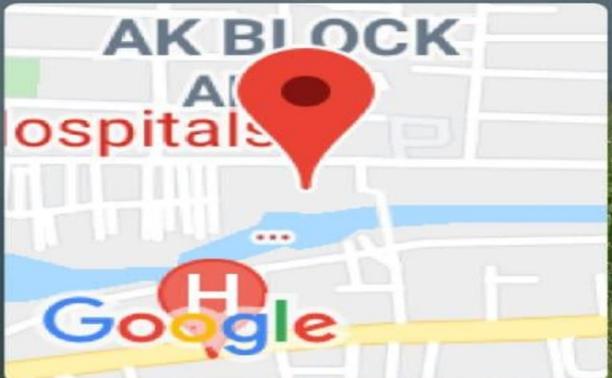
Bund top to water flow level - 1.80m
Depth of water flow from bottom – 2.70m (approx)



Chennai, Tamil Nadu, India
16, Poonamallee High Rd, near Indian Overseas Bank - Arumbakkam Branch, SVP Nagar, Jai Nagar, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.076772°
Long 80.204895°
23/11/21 09:24 AM

Photographs showing the flood level in the northern side of the site boundary on 23/11/2021 at 09:24 AM

Bund top to water flow level - 2.00m
Depth of water flow from bottom – 2.50m (approx)



Chennai, Tamil Nadu, India
466, 7th Main Road N Rd, MGR Colony, Anna Nagar,
Chennai, Tamil Nadu 600040, India
Lat 13.078818°
Long 80.206502°
24/11/21 12:01 PM

Photographs showing the flood level in the northern side of the site boundary on 24/11/2021 at 12:01 AM

Bund top to water flow level - 2.10m
Depth of water flow from bottom – 2.4m (approx)

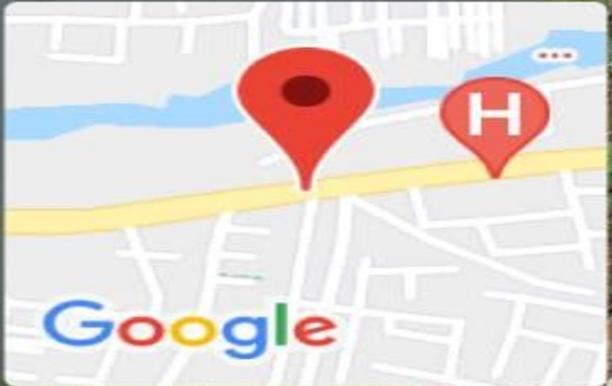


Chennai, Tamil Nadu, India
541, Poonamallee High Rd, SVP Nagar, Janakiraman Colony, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.076608°
Long 80.204277°
25/11/21 08:41 AM



Photographs showing the flood level in the northern side of the site boundary on 25/11/2021 at 08:41 AM

Bund top to water flow level - 2.10m
Depth of water flow from bottom – 2.4m (approx)



Chennai, Tamil Nadu, India
541, Poonamallee High Rd, SVP Nagar, Janakiraman Colony, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.076615°
Long 80.204277°
26/11/21 09:20 AM



Photographs showing the flood level in the northern side of the site boundary on 26/11/2021 at 09:20 AM

Bund top to water flow level - 1.20m
Depth of water flow from bottom - 3.30m (approx)

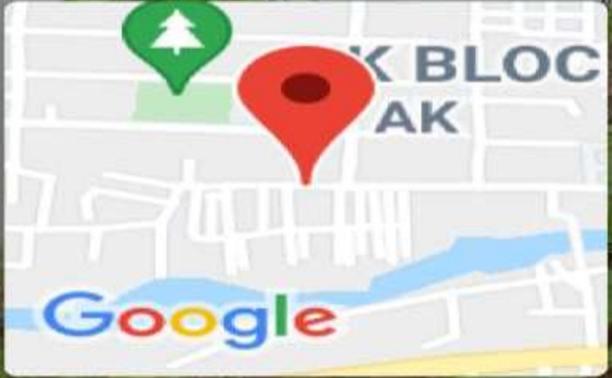


 GPS Map Camera

Chennai, Tamil Nadu, India
540, 540, Poonamallee High Rd, near Indian Overseas Bank -
Arumbakkam Branch, SVP Nagar, Amaravathi Nagar, Arumbakkam,
Chennai, Tamil Nadu 600106, India
Lat 13.076745°
Long 80.204839°
27/11/21 09:09 AM

Photographs showing the flood level in the northern side of the site boundary on 27/11/2021 at 09:09 AM

Bund top to water flow level - 0.90m
Depth of water flow from bottom - 3.60m (approx.)



Chennai, Tamil Nadu, India
172, 7th Main Rd, MGR Colony, Anna Nagar, Chennai, Tamil Nadu 600040, India
Lat 13.079172°
Long 80.204994°
29/11/21 09:07 AM

Photographs showing the flood level in the northern side of the site boundary on 29/11/2021 at 09:07 AM

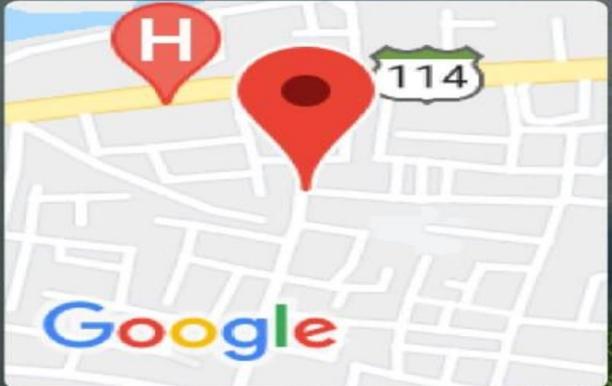
Bund top to water flow level - 1.00m
Depth of water flow from bottom - 3.50m (approx)



Chennai, Tamil Nadu, India
952/557, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.077573°
Long 80.207367°
30/11/21 09:44 AM

Photographs showing the flood level in the northern side of the site boundary on 30/11/2021 at 09:44 AM

Bund top to water flow level - 1.30m
Depth of water flow from bottom – 3.20m (approx)

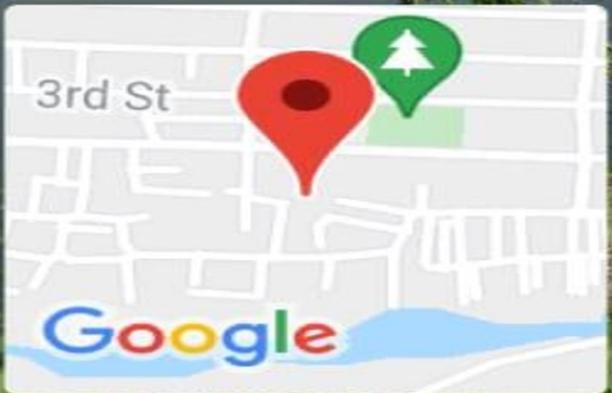


Chennai, Tamil Nadu, India
13 , Sankaram Building, Amaravathi Nagar Main Rd, Amaravathi Nagar, Arumbakkam, Chennai, Tamil Nadu 600106, India
Lat 13.075743°
Long 80.206855°
03/12/21 10:00 AM



Photographs showing the flood level in the northern side of the site boundary on 03/12/2021 at 10:00 AM

Bund top to water flow level - 1.60m
Depth of water flow from bottom – 2.90m (approx)



Chennai, Tamil Nadu, India
113/14, Thiruveethiamman Koil St, Sector AI, Jawahar Colony, Anna Nagar, Chennai, Tamil Nadu 600040, India
Lat 13.079362°
Long 80.203182°
04/12/21 10:30 AM



Photographs showing the flood level in the northern side of the site boundary on 04/12/2021 at 10:30 AM



Photographs showing the land slides in the southern side of the site boundary abutting to the EVR Periyar salai on 12/11/21 at 3.30 PM.

Hg&UD(HB3(2))Dept.

Minutes of the meeting on the inter-departmental co-ordination for the Construction of Multi-storied 304 HIG Residential flats and Commercial Complex at Arumbakkam by Tamil Nadu Housing Board under the Chairmanship of Chief Secretary to Government held at 03:15 P.M. on 03.12.2021

- The list of Participants annexed as Annexure - I.
- The Principal Secretary, Housing and Urban Development Department welcomed the Chief Secretary and all the other participants and stated that the scheme for Construction of multistoried 304 HIG Residential flats and Commercial Complex at Arumbakkam is being implemented by Tamil Nadu Housing Board. In this regard, a case has been filed against this scheme in the National Green Tribunal, Southern Zone and a joint inspection was conducted by the team formed by District Collector, Chennai to sort out the boundary issue in pursuance of the decision made in the meeting in this regard held on 30.10.2021.
- This meeting has been convened to discuss the inspection report and the common counter affidavit to be filed by the Government.
- Managing Director, Tamil Nadu Housing Board made a PowerPoint presentation and explained about the joint inspection conducted by the team and that it was verified that the scheme land does not lie in Cooum river and that the Cooum river lies only in the Naduvankarai village. It was stated that even during this heavy rain period, some water of Cooum river is flowing in the Tamil Nadu Housing Board land, and that Tamil Nadu Housing Board has already left that portion of land while formulating the project.
- The Principal Secretary, Revenue Department stated that stones have to be fixed in the boundary and photographs have to be taken. He also suggested that in the common counter affidavit, the level of water point during the current rains may be mentioned. He also mentioned that flags are already installed demarcating river boundary.
- The Additional Chief Secretary, Water Resources Department stated that stones have to be fixed in the boundary and photographs have to be taken and to give clear findings while filing the common counter affidavit.
- The Principal Secretary, Housing and Urban Development Department has agreed that stones be fixed both on River boundary and also the land which Tamil Nadu Housing Board has earmarked for probable waterway during very heavy rain period and GIS tagging be done. He also stated that related cost would be met by Tamil Nadu Housing Board.

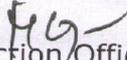
(P.T.O.)

- The Chief Secretary to Government stated that survey stones to be fixed immediately. He directed for the GIS tagging to be taken up subsequently.
- Considering the above, the following decisions were made in the meeting:
 - a. The team has to again inspect the site on 04.12.2021 at 12.00 noon to fix the stones on the boundary and document it visually.
 - b. Thereafter, a common counter affidavit may be filed immediately incorporating all the facts.

The meeting ended with thanks to the Chair and the participants.

V. Irai Anbu,
Chief Secretary to Government.

// True Copy//


Section Officer.

01/12/2021
06/12/2021



The picture showing the DRO/TNHB discussing with PWD CE & SE along with TNHB officials on 4/12/2021



The picture showing the SE/TNHB discussing with PWD CE & SE along with TNHB officials on 4/12/2021



The picture showing the SE/TNHB discussing with PWD CE & SE along with TNHB officials on 4/12/2021



The picture showing the discussion held with PWD CE & SE along with TNHB officials on 4/12/2021



The picture showing the discussion held with PWD CE & SE along with TNHB officials on 4/12/2021



The picture showing the stone laying with PWD CE & SE along with TNHB officials at point No.6 on 4/12/2021



The picture showing the distance measured between the structure and the river side reference point along with PWD-CE & SE in presence TNHB officials at point No.5 on 4/12/2021



The picture showing the distance measured between the structure and the river side reference point along with PWD-CE & SE in presence TNHB officials at point No.5 on 4/12/2021



The picture showing discussion between PWD SE & AE along with CE & SE/TNHB at point No.5 on 4/12/2021



The picture showing the stone laying with PWD CE & SE along with TNHB officials at point No.4



The picture showing the discussion held with DRO/TNHB and DRO/Chennai District along with AD survey on 4/12/2021.



The picture showing the building set back measured in presence of TNHB officials at Residential block by the DIS-Aminijikarai.



The picture showing the building set back measured in presence of TNHB officials and PWD-AE & AEE at Commercial block on 4/12/2021



The picture showing the actual boundary point No.5 was fixed inside the River using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



The picture showing the actual boundary point No.5 was fixed inside the River using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



Point No.4

The picture showing the actual boundary point No.4 was fixed inside the River using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



Point No.3b

The picture showing the actual boundary point No.3b was fixed inside the River using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



Point No.3a

The picture showing the actual boundary point No 3a. was fixed inside the River using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



The picture showing the actual boundary point No.2 was fixed inside the River using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



Point No.5

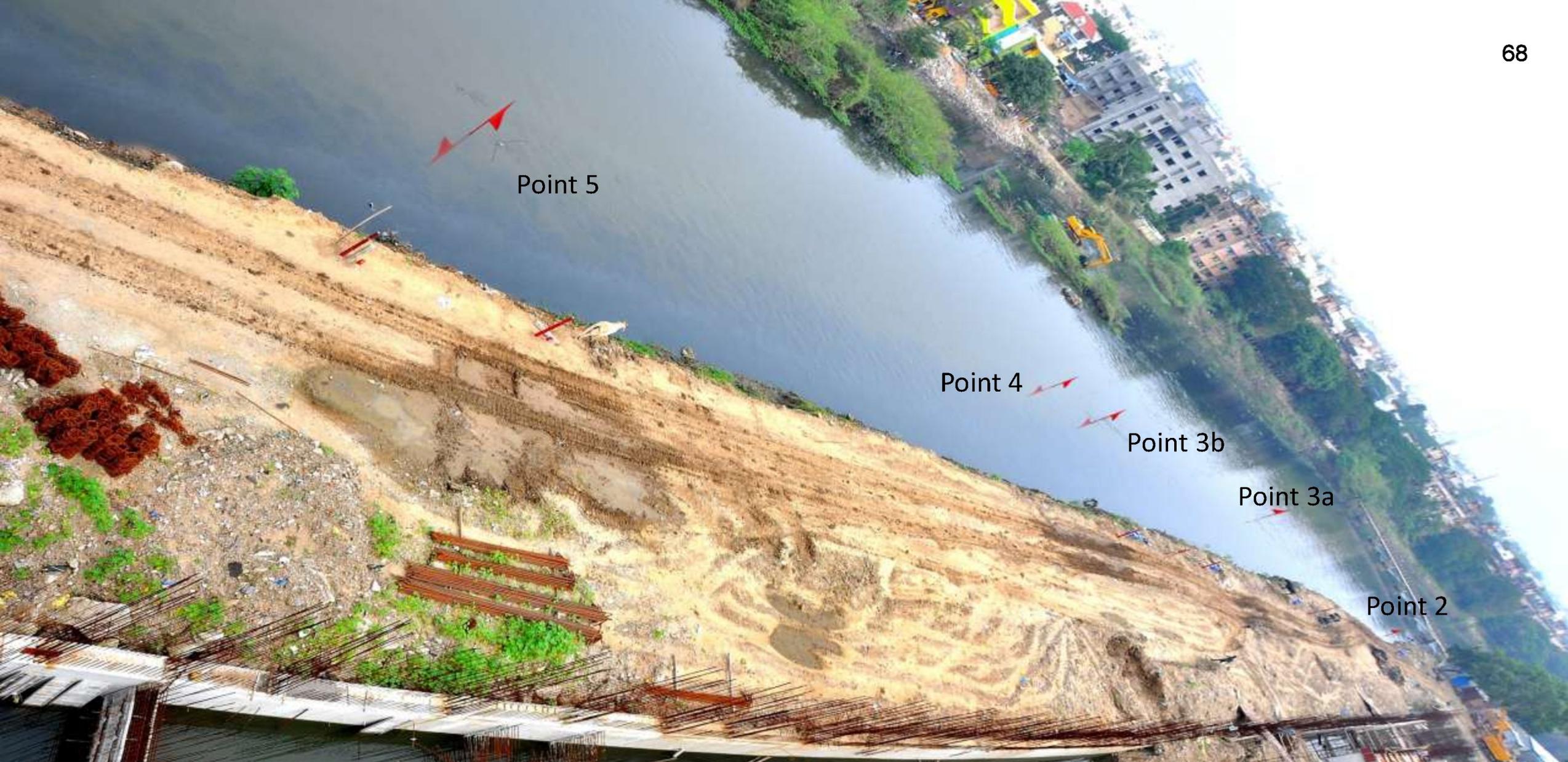
Point No.4

Point No.3a

Point No.3b

Point No.2

The picture showing the fixed actual boundary points No.5, 4, 3a, 3b and 2 using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



Point 5

Point 4

Point 3b

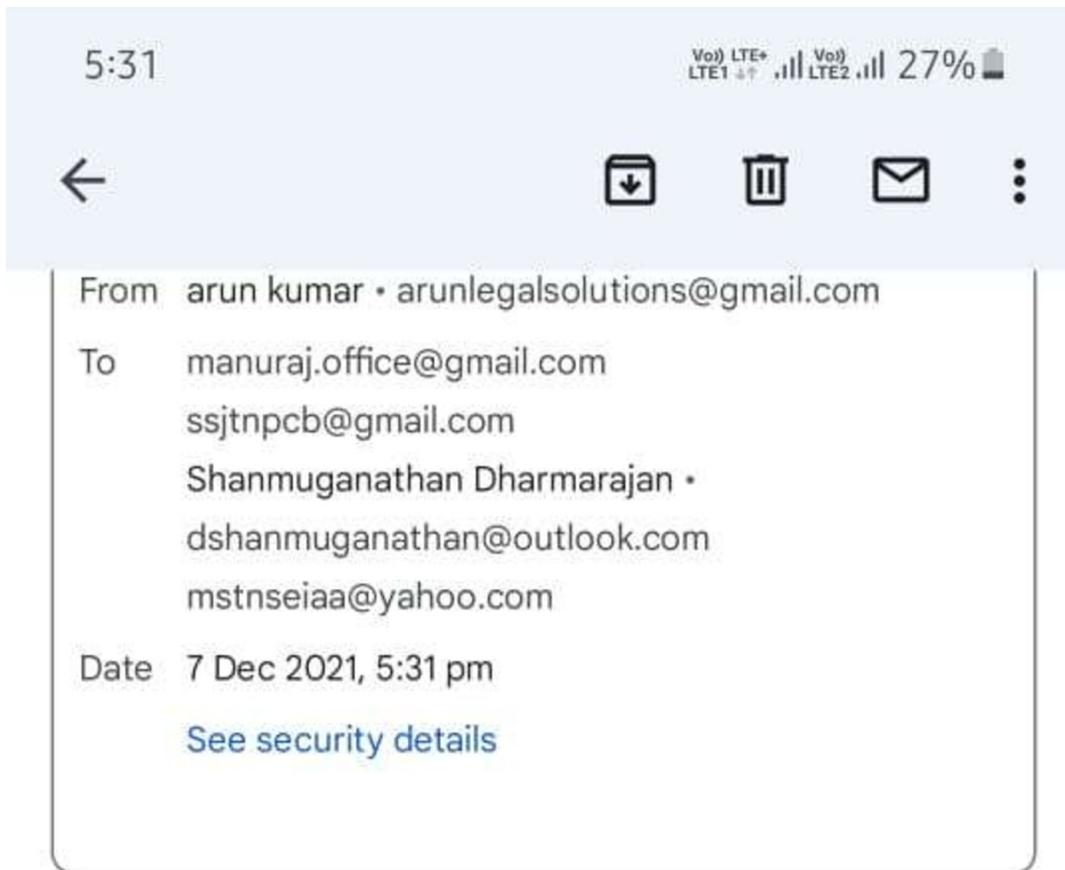
Point 3a

Point 2

The picture showing the fixed actual boundary points No.5, 4, 3a, 3b and 2 using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



The picture showing the fixed actual boundary points No.5, 4, 3a, 3b and 2 using the reference points given by the Revenue surveyor on 05.12.2021 in the presence of PWD officials.



Respected sir/madam,
Herewith I am sending common 2nd Additional typeset filed on behalf of 3rd Respondent/TNHB.
Regards
D.R. Arun Kumar,
Standing Counsel- TNHB

On Sat, 13 Nov 2021, 11:20 am arun kumar,
<arunlegalsolutions@gmail.com> wrote:

On Sat, 13 Nov 2021, 11:11 am arun kumar,
<arunlegalsolutions@gmail.com> wrote:

Respected sir/madam,
I herewith attached the Common1st additional typed set filed on behalf of the TamilNadu Housing Board/ R3 in O.A.No.91 of 2021 and Appl No. 10 of 2021. Kindly find the attachment below and acknowledge the same.

Regards,
D.R. Arun Kumar,
Standing Counsel for R3/ TNHB